

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

ORDER

No: 140

Dated: 16.05.2012

In the interest of administration, the following transfers and postings of Judicial Officers are hereby made:

- 1) Services of Shri M. K. Hanjura, District Judge-at present Member, J&K Sales Tax Tribunal and under transfer as Principal District and Sessions Judge, Udhampur-are placed at the disposal of Hon'ble the Acting Chief Justice for his posting as Registrar Vigilance, High Court of J&K, vice Shri Kartar Singh.
- 2) Shri Kartar Singh, Registrar Vigilance, High Court of J&K, is recalled from deputation to the High Court and transferred and posted as Special Judge, Anti-Corruption, Jammu, vice Shri Pawan Dev Kotwal.
- 3) Services of Shri Pawan Dev Kotwal, Special Judge, Anti-Corruption, Jammu, are placed at the disposal of Hon'ble the Acting Chief Justice for his posting as Registrar Judicial, High Court Wing Jammu, vice Shri Sanjeev Gupta.
- 4) Shri Sanjeev Gupta, Registrar Judicial, High Court Wing Jammu, is recalled from deputation to the High Court and posted as 3rd Addl. Sessions Judge (TADA), Jammu, vice Shri Sanjay Parihar.
- 5) Shri Sanjay Parihar, 3rd Addl. Sessions Judge (TADA), Jammu, is transferred and posted on deputation as Member, J&K Sales Tax Tribunal, vice Shri M. K. Hanjura.
- 6) Shri Ashok Kumar Koul, Principal District & Sessions Judge, Rajouri is transferred and posted as Principal District & Sessions Judge, Udhampur vice Shri Brij Mohan Gupta.
- 7) Shri Zubair Ahmad Raza, Addl. District Judge, Rajouri shall hold additional charge of Principal District & Sessions Judge, Rajouri till further orders.



- 8) Shri Brij Mohan Gupta, Principal District & Sessions Judge, Udhampur-under transfer on deputation as Member, J&K Sales Tax Tribunal-is transferred and posted as Principal District & Sessions Judge, Bhaderwah vice Shri Sanjeev Kumar Bhagat.
- 9) Shri Sanjeev Kumar Bhagat, Principal District & Sessions Judge, Bhaderwah, is transferred and posted on deputation as Presiding Officer, J&K Labour and Industrial Tribunal, vice Shri Shujat Ali Khan.
- 10) Shri Shujat Ali Khan, Presiding Officer, J&K Labour and Industrial Tribunal is repatriated from deputation and posted as Principal District & Sessions Judge, Shopian, vice Shri Rashid Ali Dar.
- 11) Shri Rashid Ali Dar, Principal District & Sessions Judge, Shopian is transferred and posted as Principal District & Sessions Judge, Budgam against available vacancy.
- 12) Shri Suresh Kumar Sharma, District Judge, at present Director, State Judicial Academy is transferred and posted on deputation as Member, J&K Special Tribunal, Srinagar, against available vacancy.
- 13) Shri Abdul Wahid, Principal Secretary to Hon'ble the Chief Justice is transferred and posted as Director, State Judicial Academy, vice Shri Suresh Kumar Sharma.
- 14) Shri Abdul Rashid Malik, District Judge, at present Secretary, High Court Legal Services Committee, is transferred and posted as Principal Secretary to Hon'ble the Chief Justice vice Shri Abdul Wahid. He, however, shall continue to hold the charge of Secretary, High Court Legal Services Committee, till further orders.

Communications as regards repatriation of Shri Shujat Ali Khan and appointment on deputation of Shri Suresh Kumar Sharma, Shri Sanjay Parihar and Shri Sanjeev Kumar Bhagat be addressed to the Government. Officer(s) moving prior to issuance of appointment on deputation order by the Government shall report in the respective Wings of the High Court till the order is issued.

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All the transferees shall move simultaneously after handing over charge to the available Judicial Officers at their headquarters.

By Order

Miwal
16.5.2012
(J. R. Kotwal)
Registrar General

No:- 3695-3715/GS

Dated:- 16.05.2012

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretaries to all the Hon'ble Judges of the High Court of J&K,
....for information of their Lordships.
3. Secretary to Govt., Deptt. of LJ&PA, Civil Sectt. Srinagar,
4. Registrar Vigilance, High Court of J&K, Srinagar,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
6. All Principal District Judges, _____,
....for information.
7. All the concerned Courts/Tribunal _____,
8. All the concerned Officers
S/Shri _____,
....for information and compliance.
9. Incharge NIC for uploading the same on Website.
10. Office file.

Miwal
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Registrar General